

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

SL NO	CASE NUMBERS	RENEWED ON
1.	185601	25.02.2014
2.	186971	24.02.2014
3.	188282	26.02.2014
4.	189609	03.03.2014
5.	190261	26.02.2014
6.	190297	25.02.2014
7.	191010	03.03.2014
8.	191012	03.03.2014
9.	191735	25.02.2014
10.	191999	26.02.2014
11.	192202	24.02.2014
12.	192538	03.03.2014
13.	192957	24.02.2014
14.	194166	26.02.2014
15.	194420	24.02.2014
16.	195529	25.02.2014
17.	197643	03.03.2014
18.	203275	25.02.2014
19.	205870	25.02.2014
20.	236186	20.03.2014
21.	195380	20.03.2014
22.	195178	20.03.2014
23.	195092	20.03.2014
24.	194771	20.03.2014
25.	192831	20.03.2014
26.	238310	14.03.2014
27.	215989	14.03.2014
28.	195584	14.03.2014
29.	193551	14.03.2014
30.	188937	14.03.2014
31.	194943	14.03.2014
32.	194810	13.03.2014
33.	188897	13.03.2014

RESTORATION OF LAPSED DESIGNS
UNDER SECTION 12 (2) OF THE DESIGNS ACT, 2000

(01)

An application made under Section 12 (2) of the Designs act, 2000 on **11.04.2012**, for Restoration of **Design No.188282** dated **28.02.2002** in the name of **MESO PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 101 CENTRE POINT, JIJIBHAI LANE, LALBAUG, OPP. PAREL POST OFFICE, MUMBAI-400012, MAHARASHTRA, INDIA** has been allowed.

(02)

An application made under Section 12 (2) of the Designs act, 2000 on **22.07.2013**, for Restoration of **Design No.191010** dated **14.01.2003** in the name of **NILKAMAL LIMITED OF SURVEY NO.-354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA-KHANVEL ROAD, VILLAGE VASONA, SILVASSA (D & N.H.), (U.T.), INDIA** has been allowed.

(03)

An application made under Section 12 (2) of the Designs act, 2000 on **22.07.2013**, for Restoration of **Design No.191012** dated **14.01.2003** in the name of **NILKAMAL LIMITED OF SURVEY NO.-354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA-KHANVEL ROAD, VILLAGE VASONA, SILVASSA (D & N.H.), (U.T.), INDIA** has been allowed.

(04)

An application made under Section 12 (2) of the Designs act, 2000 on **10.09.2013**, for Restoration of **Design No.192538** dated **07.07.2003** in the name of **EASTMAN INDUSTRIES LTD. OF C-87, PHASE-V, FOCAL POINT, LUDHIANA-141010 (PUNJAB), INDIA, AN INDIAN LIMITED COMPANY WHOSE MANAGING DIRECTOR IS JAGDISH RAI SINGAL, INDIAN OF ABOVE ADDRESS** has been allowed.

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT


The Design stands in the name of INTERNATIONAL PATENTS INC. registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-


Design No.	Class	Name
216015	24-01	INDIAN OCEAN MEDICAL, INC., A COMPANY OF THE SEYCHELLES, OF REVOLUTION AVENUE, PO BOX 18, MAHE, THE SEYCHELLES


REGISTRATION OF DESIGNS


The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

DESIGN NUMBER	254267	
CLASS	09-01	
1)MAHINDRA OIL COMPANY (PROPRIETORSHIP FIRM) (INDIA), C/O. 34/20 TIKRI KALAN, MUNDKA NEAR P.V.C. ROAD, DELHI-110041, SHIVBALOK		
DATE OF REGISTRATION	05/06/2013	
TITLE	CONTAINER	
PRIORITY NA		
DESIGN NUMBER	254135	
CLASS	07-03	
1)MOHD. SHAKEEL (PARTNER), NATIONALITY INDIAN TRADING AS VENUS INDIA (INDIAN) WHOES ADDRESS IS NEAR MINI BY PASS, MAINATHAIR, MORADABAD, UTTAR PARADESH (INDIA)		
DATE OF REGISTRATION	29/05/2013	
TITLE	SPOON	
PRIORITY NA		
DESIGN NUMBER	252078	
CLASS	26-03	
1)PROMPTEC RENEWABLE ENERGY SOLUTIONS PVT LTD A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956 HAVING ITS REGISTERED OFFICE: SHIBRA FARMS, NAGASANDRA MAIN ROAD, 8TH MILE, TUMKUR ROAD, BANGALORE-560073 KARNATAKA STATE, INDIA		
DATE OF REGISTRATION	05/03/2013	
TITLE	PUBLIC LIGHTING FIXTURE	
PRIORITY NA		



DESIGN NUMBER	254136	
CLASS	07-03	
1)MOHD. SHAKEEL (PARTNER), NATIONALITY INDIAN TRADING AS VENUS INDIA (INDIAN) WHOES ADDRESS IS NEAR MINI BY PASS, MAINATHAIR, MORADABAD, UTTAR PARADESH (INDIA)		
DATE OF REGISTRATION	29/05/2013	
TITLE	SPOON	
PRIORITY NA		

DESIGN NUMBER	254137	
CLASS	07-03	
1)MOHD. SHAKEEL (PARTNER), NATIONALITY INDIAN TRADING AS VENUS INDIA (INDIAN) WHOES ADDRESS IS NEAR MINI BY PASS, MAINATHAIR, MORADABAD, UTTAR PARADESH (INDIA)		
DATE OF REGISTRATION	29/05/2013	
TITLE	SPOON	
PRIORITY NA		

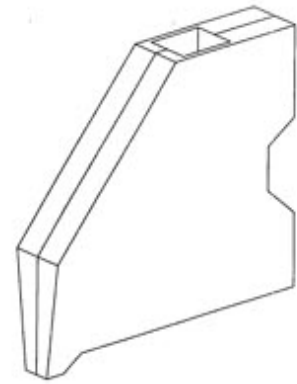
DESIGN NUMBER	251416		
CLASS	24-01		
1)LUCO HYBRID OSA APPLIANCE INC, (A COMPANY REGISTERED UNDER THE LAWS OF CANADA) REPRESENTED BY KENNETH LUCO, AN CANADIAN NATIONAL, HAVING ADDRESS AT 760 HWY 15, UNIT 2, KINGSTON, ONTARIO, ON K7L 5H6, CANADA			
DATE OF REGISTRATION	05/02/2013		
TITLE	DENTAL APPLIANCE		
PRIORITY			
PRIORITY NUMBER	DATE		COUNTRY
29/432,493	15/09/2012		U.S.A.
PRIORITY NA			

DESIGN NUMBER	255267	
CLASS	09-03	
1)M/S. PRATHIBHA BIOTECH, AN INDIAN PROPRIETARY FIRM WHOSE IS PROPRIETOR SHRI. E. RAJASEKHARA REDDY S/O SHRI. SREE RAMI REDDY, INDIAN NATIONALS, HAVING OUR OFFICE AT #5-36/249, PLOT NO. 148, 1ST FLOOR, MYTHRINAGAR, KUKATPALLI, HYDERABAD-500072 ANDHRA PRADESH, INDIA		
DATE OF REGISTRATION	16/07/2013	
TITLE	CONTAINER	
PRIORITY NA		
DESIGN NUMBER	254177	
CLASS	08-07	
1)MR. AMOL PATANGE AN INDIAN NATIONAL WHOSE ADDRESS IS B/12, SHIRIN GARDENS, OPP. ITI, PARIHAR CHOWK, AUNDH, PUNE-411007, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/05/2013	
TITLE	INTERLOCK	
PRIORITY NA		
DESIGN NUMBER	251400	
CLASS	08-06	
1)JAYESHBHAI DINESHBHAI SOJITRA (ADULT, & INDIAN NATIONAL) PROPRIETOR OF BALAJI INDUSTRIES (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT : VIRANI AGHAT, OPP: MANGAL PAN STREET, BALAJI ESTATE, OPP: PAWAN INDUSTRIES RAJKOT-GUJARAT (INDIA)		
DATE OF REGISTRATION	05/02/2013	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	253967		
CLASS	09-01		
1)MAHINDRA OIL COMPANY (PROPRIETORSHIP FIRM), C/O. (INDIA) 34/20 TIKRI KALAN, MUNDKA, NEAR-P.V.C. ROAD, DELHI-110041(MR. SHIVBALOK)			
DATE OF REGISTRATION	20/05/2013		
TITLE	CONTAINER		
PRIORITY NA			
DESIGN NUMBER	256130		
CLASS	26-06		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN			
DATE OF REGISTRATION	30/08/2013		
TITLE	REAR COMBINATION LAMP FOR AUTOMOBILE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-005227	08/03/2013	JAPAN	
DESIGN NUMBER	253294		
CLASS	23-01		
1)RAJHANS CHEMICALS & PLASTIC INDUSTRIES, B-70/76, DSIDC INDUSTRIAL AREA, LAWRENCE ROAD, DELHI-110035, INDIA. (AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE :- SH. SANJEEV JAIN AND SMT. SHAKUNTLA DEVI JAIN AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	22/04/2013		
TITLE	WATER NOZZLE		
PRIORITY NA			

DESIGN NUMBER	254067		
CLASS	31-00		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	24/05/2013		
TITLE	JUICER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002143032-0001	27/11/2012	OHIM	
DESIGN NUMBER	254143		
CLASS	09-01		
1)MR. FAROOQ USMAN BATLIWALA TRADING AS M/S SIKO BOTTLE CENTRE HAVING ADDRESS AT, M/S SIKO BOTTLE CENTRE, 12, MAVANI MANSION COMPOUND, NAWROOJI HILL ROAD NO. 1, SHED NO. 19, DONGRI, MUMBAI-400009, INDIA			
DATE OF REGISTRATION	29/05/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	256845		
CLASS	23-04		
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY			
DATE OF REGISTRATION	26/09/2013		
TITLE	CEILING FAN		
PRIORITY NA			

DESIGN NUMBER	251547	
CLASS	25-02	
1)SABIC INNOVATIVE PLASTICS IP B.V., OF THE ADDRESS PLASTICSLAAN 1, 4612 PX BERGEN OP ZOOM, THE NETHERLANDS		
DATE OF REGISTRATION	11/02/2013	
TITLE	ROAD BARRIER UNIT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/429,580	14/08/2012	U.S.A.


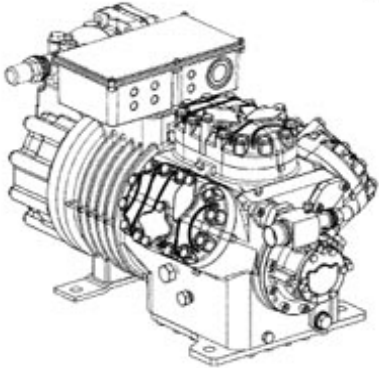






DESIGN NUMBER	256722	
CLASS	11-01	
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA (INDIAN NATIONAL)		
DATE OF REGISTRATION	24/09/2013	
TITLE	EAR RING JEWELLERY	
PRIORITY NA		



DESIGN NUMBER	254093	
CLASS	07-02	
1)STRIX LIMITED, A BRITISH COMPANY, OF FORREST HOUSE, RONALDSWAY, ISLE OF MAN IM9 2RG, GREAT BRITAIN		
DATE OF REGISTRATION	27/05/2013	
TITLE	CORDLESS KETTLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002143792-0001	28/11/2012	OHIM




DESIGN NUMBER	252711		
CLASS	12-16		
1)HYVA HOLDING B.V. OF THE ADDRESS ONDERNEMINGSWEG 1, NL-2404 HM ALPHEN AAN DEN RIJN, THE NETHERLANDS			
DATE OF REGISTRATION	28/03/2013		
TITLE	CYLINDER FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002209940	27/03/2013	OHIM	
DESIGN NUMBER	252579		
CLASS	15-02		
1)BITZER KUEHLMASCHINENBAU GMBH, A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF GERMANY, OF THE ADDRESS ESCHENBRUENNLESTRASSE 15, 71065 SINDELFINGEN, GERMANY			
DATE OF REGISTRATION	21/03/2013		
TITLE	COMPRESSOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002198689-0003	08/03/2013	EUROPEAN UNION	
DESIGN NUMBER	256721		
CLASS	11-01		
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA (INDIAN NATIONAL)			
DATE OF REGISTRATION	24/09/2013		
TITLE	NECKLACE JEWELLERY		
PRIORITY NA			

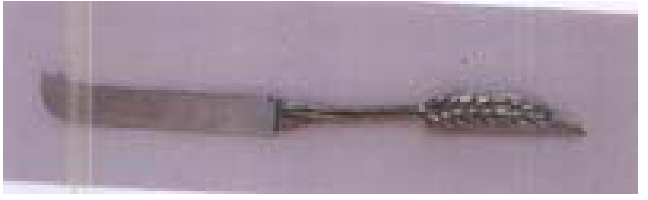
DESIGN NUMBER	251574		
CLASS	14-01		
1)HARDIP SINGH, TRADING AS SIMAR ENCLOSURES HAVING OFFICE AT 2816/1, JAMMU COLONY, STREET NO. 1, NEAR PREET PALACE, LUDHIANA, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	11/02/2013		
TITLE	BOX FOR SPEAKER		
PRIORITY NA			
DESIGN NUMBER	256724		
CLASS	11-01		
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA (INDIAN NATIONAL)			
DATE OF REGISTRATION	24/09/2013		
TITLE	EAR RING JEWELLERY		
PRIORITY NA			
DESIGN NUMBER	252715		
CLASS	12-16		
1)HYVA HOLDING B.V. OF THE ADDRESS ONDERNEMINGSWEG 1, NL-2404 HM ALPHEN AAN DEN RIJN, THE NETHERLANDS			
DATE OF REGISTRATION	28/03/2013		
TITLE	OIL TANK FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002209940	27/03/2013	OHIM	

DESIGN NUMBER	254735		
CLASS	03-01		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	25/06/2013		
TITLE	BOX (FOR WATCHES)		
PRIORITY NA			
DESIGN NUMBER	252658		
CLASS	09-01		
1)FENDI ADELE S.R.L. WHOSE ADDRESS IS VIA FLAMINIA, 968, 00189 ROMA, ITALY, NATIONALITY ITALIAN			
DATE OF REGISTRATION	26/03/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DM/080039	30/01/2013	WIPO	
DESIGN NUMBER	254529		
CLASS	08-07		
1)EAGLE STAR INDUSTRIES, A/1302, ADARSH REGAL, ADARSH NAGAR, OFF: MARVE ROAD, MALAD WEST, MUMBAI-400064, MAHARASHTRA, INDIA, A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, WHOSE PARTNERS ARE (1) SHRI SANJAY HANSRAJ GAJARIA, (2) SHRI HANSRAJ JERAM GAJARIA, (3) SMT. DIPTI SANJAY GAJARIA, (4) SMT. GEETA HANSRAJ GAJARIA, ALL OF INDIAN NATIONALITY, ALL RESIDENTS OF ABOVE ADDRESS			
DATE OF REGISTRATION	17/06/2013		
TITLE	LATCH FOR CASEMENT WINDOW		
PRIORITY NA			

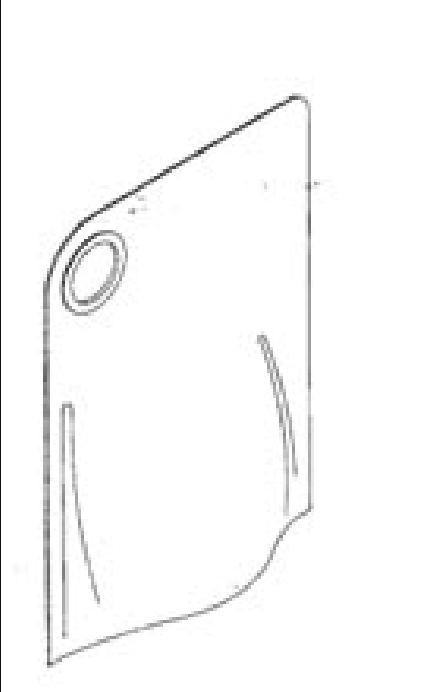
DESIGN NUMBER	255233	
CLASS	14-02	
1)DWS S.R.L., A LIMITED LIABILITY COMPANY EXISTING UNDER THE LAWS OF ITALY, 36010 ZANE' (VICENZA), VIA LAGO DI LEVICO, 3, ITALY.		
DATE OF REGISTRATION	15/07/2013	
TITLE	STEREOLITHOGRAPHY MACHINE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002185736	18/02/2013	EUROPEAN UNION



DESIGN NUMBER	252564	
CLASS	07-03	
1)MUDITA MULL, OF MULL BUILDINGS, 4, ASHOK MARG, LUCKNOW-226001, INDIA, AN INDIAN CITIZEN		
DATE OF REGISTRATION	20/03/2013	
TITLE	KNIFE	
PRIORITY NA		



DESIGN NUMBER	252009	
CLASS	09-05	
1)CONAGRA FOODS RDM, INC. A US CORPORATION, ONE CONAGRA DRIVE, OMAHA, NEBRASKA 68102, USA		
DATE OF REGISTRATION	04/03/2013	
TITLE	FOOD POUCH	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/431,805	11/09/2012	U.S.A.



DESIGN NUMBER	254171	
CLASS	15-06	
1)MASCHINENFABRIK RIETER AG, A SWISS COMPANY OF KLOSTERSTRASSE 20, CH-8406 WINTERTHUR, SWITZERLAND		
DATE OF REGISTRATION	29/05/2013	
TITLE	CLAMP FOR SPINDLE BRAKE DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
201230619948.7	29/11/2012	CHINA

